

**Government of Jammu & Kashmir
Finance Department (Codes Division),
Civil Secretariat, Srinagar/ Jammu**

Notification,

Srinagar, the 27th of July, 2026

S.O 210 .- In exercise of the powers conferred under section 67 of the Jammu and Kashmir Reorganisation Act, 2019, the Lieutenant Governor, Union Territory of Jammu and Kashmir, is pleased to direct that the following amendment shall be made in Annexure II to the delegation of powers issued vide notification S.O 58 dated 31.12.2019 as amended from time to time, namely:

"In Annexure-II, under the major heading, "CLASSIFICATION OF OFFICERS" sub-heading 'Major Heads of Departments' after entry 142, the following entry shall be added; namely: -

"143. Director, Press, J&K"

By order of the Lieutenant Governor.

Sd/-

Shailendra Kumar, IAS
Financial Commissioner (ACS)
Finance Department
Dated: 27/07/2026

No: FD/Code /136/2026-12/1375

Copy to the:

1. Ld. Advocate General, The High Court of Jammu & Kashmir and Ladakh.
2. All Financial Commissioners (Additional Chief Secretaries).
3. Additional Chief Secretary to the Hon'ble Chief Minister.
4. Director General of Police, Jammu & Kashmir.
5. Principal Accountant General, (A&E), J&K.
6. All Principal Secretaries to Government.
7. Principal Secretary to Hon'ble Lieutenant Governor.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. Chief Electoral Officer, Jammu & Kashmir.
10. All Commissioner/Secretaries to Government.
11. Principal Resident Commissioner, 5-Prithvi Raj, New Delhi.
12. Divisional Commissioner Jammu/Kashmir.
13. Chairperson, Jammu & Kashmir Special Tribunal.
14. Principal Secretary to Chief Justice, The High Court of Jammu & Kashmir and Ladakh.
15. Registrar General, The High Court of Jammu & Kashmir and Ladakh.
16. Director, Anti-Corruption Bureau, J&K.
17. Director General, Accounts and Treasuries.
18. Director General, Funds Organization.


27/7/26 Page 1 of 2